

and they took advantage of those provisions. And therefore we cannot say that it was a fraud.

MR. CHAIRMAN: Next question.

\*526. [The questioner (Shri Kanhaiyalal D. Vaidya) was absent. For answer, vide col. 3617 infra.]

अपहार गृहों के ठाँवों को समाप्ति का नोटिस

\*५२७. श्री नवाब सिंह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली तथा अन्य कई रेलवे स्टेशनों के अल्पाहार गृहों के मालिकों को उनके ठाँव समाप्त करने के नोटिस दे दिये हैं ; और

(ख) यदि हाँ, तो इन अल्पाहार गृहों के बन्द होने से जो व्यक्ति बेकार होंगे, उन्हें काम पर लगाने के लिये सरकार क्या कार्यवाही करने का विचार रखती है ?

t [NOTICE FOR TERMINATION OF CONTRACTS FOR REFRESHMENT ROOMS

\*527. SHRI NAWAB SINGH CHAUHAN: Will the Minister for RAILWAYS be pleased to state:

(a) whether the proprietors of the refreshment rooms at Delhi and several other railway stations have been served with notices by Government for the termination of their contracts; and

(b) if so, what steps Government propose to take for the employment of the persons who will be out of employment due to the closure of these refreshment rooms?]

रेल तथा परिवहन उपसंघी (श्री ओ० वी० अलगासन) : (क) जी हाँ, दिल्ली और कुछ दूसरे स्टेशनों के ठाँवदारों को ।

(ख) इस समय स्टेशनों पर खान-पान की जो व्यवस्था है उसकी जगह रेलवे द्वारा जो प्रबन्ध किया जायगा, उसमें इस बात की

कोशिश की जायगी कि जहाँ तक हो सके उन ठाँवदारों के योग्य कर्मचारियों को रखा लिया जाय जिनके ठाँव खतम किये जा रहे हैं ।

t[THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Yes, at Delhi and a few other stations.

(b) As far as possible, in introducing departmental catering which will replace the existing arrangement, efforts will be made to absorb the employees, if otherwise suitable, of the contractors whose contracts are being terminated.]

श्री नवाब सिंह चौहान : आपने योग्यता की जो बात इसमें कही है, उसका क्या अर्थ हम समझें ? क्या यह कि योग्यों को रखा जायगा, अयोग्यों को न रखा जायगा ?

SHRI O. V. ALAGESAN: The English-word is 'suitability'.

श्री नवाब सिंह चौहान : आपकी इस "सुटिबिलिटी" का आधार क्या है ? क्या जो इतने दिनों से, बीसियों बरसों से, काम कर रहे हैं उनको सुटबल नहीं कहा जा सकता ?

SHRI O. V. ALAGESAN: For instance a man may be too old, say 55, and perhaps we may not be able to take him.

SHRI B. K. MUKERJEE: What Is the recommendation of the Railway Catering Committee, of which the hon. Deputy Minister was the Chairman, regarding the retention in service of those employees in catering concern\* where they want to establish departmental catering?

SHRI O. V. ALAGESAN: I am not able to follow him.

SHRI B. K. MUKERJEE: What was the recommendation of the Enquiry Committee regarding the services of the catering staff?

tEnglish translation.

SHRI O. V. ALAGESAN: The report of the Committee is placed in the Library. The recommendation was that it was not conducive to good -catering and good service to the passengers to have large holdings and the Committee recommended that these large holdings should be reduced in size and converted into very compact holdings and they also recommended that departmental catering on Railways, where it did not exist at present, should be begun on an experimental "basis in all those Railways. These were the two recommendations

SHRI B. K. MUKERJEE: Am I to understand that the big holdings to - which the Committee referred in the report were held by the staff of the caterers? Who had those holdings? Was it the staff that held those big concerns or the contractors?

SHRI LAL BAHADUR: It did not depend on the number of persons working in a particular contract or with a particular contractor. Perhaps it was based on the fact that if the contractor had a large number of stations with him or contract both of vending as well as refreshment rooms, dining car etc., if he had a number of contracts, then he was considered to be a big contractor.

SHRI B. K. MUKERJEE: My question was regarding staff. They are going to discharge all the staff when they take over the catering from the contractors and establish departmental catering. What will happen to those people who are now ■serving the contractors in the catering Tooms?

SHRI LAL BAHADUR: It has been made clear that we will try to absorb as many of them as possible. There may be a few left out. Several railways have merged with the Indian Railways. We have not absorbed each and every employee who was working on the er-State Railways •or ex-Company Railways. Recently, we have taken over the Barasat-Basirhat Railway and we have said that those who are above

53 will not be absorbed and all the others have been absorbed in the other Railways.

SHRI B. K. MUKERJEE: Will it be conducive to the decision taken by the Government in the Planning Commission to find full employment for the people in this country to discharge the contractors' labour?

SHRI LAL BAHADUR: They should And employment in other places.

PROF. G. RANGA: Is it intended to extend this assurance to all those who are serving on the trains also in regard to which the catering is to be taken over by the Government?

SHRI LAL BAHADUR: Yes.

DR. P. C. MITRA: May I know whether notices are served on them before the expiry of their terms?

SHRI O. V. ALAGESAN: Yes— perhaps it may be. I am not sure whether their term has expired or not but they have been continuing as contractors. It may be that the duration of a particular agreement may be for three years but they have been continuous.

DR. SHRIMATI SEETA PARMA-  
NAND: Government has given this assurance of re-employing as many of the staff as are employed by the caterers. Can Government say that in the 43 or 57 refreshment rooms which it took over or which, at its instance, changed hands during April, all the staff has been re-employed? Has it taken care to take a census of that and gone into that question?

SHRI O. V. ALAGESAN: Evidently the Member is having in mind Spencer's Restaurant which fell vacant. We did not take over that restaurant ourselves but it was they who gave up the restaurant and even there, we have tried to absorb some of the staff employed by them, even though we were not actually bound, technically.

SHRI T. S. PATTABIRAMAN: Has the Government decided to introduce departmental catering because there we're innumerable complaints against contractors' catering in the past by the passengers?

SHRI O. V. ALAGESAN: It is so.

SHRI JASPAT ROY KAPOOR: Am I correct in understanding that invariably in every case, where a contract is terminated, the catering will be taken over by the Department itself?

SHRI O. V. ALAGESAN: It is not so. In fact, when we take steps to reduce large-size holdings, it may be that some of the small contractors who are displaced on account of departmental catering may be rehabilitated in those places.

#### SCHOLARSHIPS FOR TRAINING AT THE FLYING CLUBS

•528. MOULANA M. FARUQI: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether arrangements for the selection of candidates for scholarships for training at the flying clubs have been completed;

(b) if so, what is the method of selection adopted; and

(c) whether any candidates have since received training on scholarship basis at the flying clubs; if so, how many?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAI BAHADUR): (a) to (c). Yes, Sir, selections have been made. The method adopted for selection was as follows: —

The candidates were required to send their applications to the Flying Clubs at which they desired to obtain training. The Flying Clubs made a preliminary selection from the applications received. Each of

the Clubs at Bombay, Lucknow, Barrackpore, Madras and Jullundur submitted 20 names of selected candidates and the remaining Clubs 15 each. Out of the candidates submitted by the Clubs, final selections were made of 50 candidates by the Director General of Civil Aviation—23 of these candidates have reported for training and their training has commenced.

SHRI M. VALIULLA: Are these

مولانا ایم - فاروقی : یہ اسکالرشپ  
کئی دی جاتی ہے ؟

†[مولانا ایم 0 فاروقی : یہ اسکالرشپ  
کितनी دی جاتی ہے ?]

श्री राज बहादुर : आम तौर से जो कोई फ्लाईंग  
सीखना चाहता है, उसको २५ रु० घंटा देना  
पड़ता है, अगर सीखने वाले की उम्र १८ वर्ष  
से नीचे न हो और वह मेट्रिकुलेट न हो तो ।  
लेकिन २८ वर्ष से नीचे की उम्र वालों को, अगर  
वें मेट्रिकुलेट हैं, तो १० रुपया महीना देना  
पड़ता है । स्कलरशिप १० रु० पर आवर की  
होती है जो ५० घंटे तक चलती है ।

مولانا ایم - فاروقی : ان آدسوں  
میں سے جنکو اسکالرشپ دی گئی  
ہے کتنے شیڈولڈ کاسٹ کے ہیں ؟

†[مولانا ایم 0 فاروقی : इन आदिमियों में  
से जिनको स्कलरशिप दी गई है कितने  
शिड्युल्ड कास्ट के हैं ?]

श्री राज बहादुर : उनकी संख्या ६ है, लेकिन  
उनमें से जिन्होंने हजिरी दी है, उनकी संख्या  
६ है ।  
scholarships in addition to the subsidies?

SHRI RAJ BAHADUR: This scholarship is a separate one.

SHRI M. VALIULLA: Is the subsidy cut down after the scholarships are granted?

tHindi transliteration.